MA-579/2003 MA-580/2003 OA-29812002

22.04.2003

Present: Sh. R.N. Singh, learned counsel for the applicant in MA/respondents in OA.

MA-579/2003 & MA-580/2003 have been filed by respondents seeking extension the σſ time for compliance of Tribunal's order dated 18.11.2002 OA-2981/2002.

- When the case was taken up for hearing 2. today, Sh. R.N. Singh learned counsel submits that he no longer presses the aforesaid MAs as aforesaid order of the Tribunal has since been fully complied with.
- Noting the above facts and submissions 3. learned counsel, MA-579/2003 and MA-580/2003 of are disposed of as having become infructuous.

(Smt. Lakshmi Swaminathan)

Vice-Chairman(J)

/vv/